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SLP(C)No. 21387 OF 2001
ITEM No.206

Court No.11

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.21387/2001
(From the judgement and order dated 25/07/2001 in RSA 2719/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PUNJAB STATE ELECTRICITY BOARD & ANR.

Petitioner (s)

VERSUS

MUKHITAR SINGH

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for permission to place addl. documents on record)
(For Final Disposal)

Date : 14/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)Mr. S.S.Gulati,Mrs.K.Kaur & Dr. Kailash Chand,Advs

For Respondent (s)Mr. Vipin Gogia & Ms. Jaspreet Gogia,AdvS.

UPON hearing counsel the Court made the following
O R D E R

Adjourned for three weeks.

(Y.P. Dhamija)
Court Master

(Veera Verma)
Court Master